

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Crl.)..... CRLMP No(s).
6342/2017

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARYPetitioner(s)

VERSUS

SURAJ MAL

Respondent(s)

Date : 08-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Rohit Pandey,Adv.
 Mr. Ardhendumauli Kumar Prasad,Adv.
 Mr. Abhishth Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

The office report indicates that service of notice is complete on the sole respondent but no one has entered appearance on his behalf. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SANJAY PARIHAR
Registrar

MG